

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 271 of 2020

In the matter of:

Subhash Agrawal

....Appellant

Vs.

AU Small Finance Bank Ltd. & Anr.

...Respondents

Present

**For Appellant: Mr. Chandra Shekhar Yadav & Ms. Gitanshi Arora,
Advocates.**

For Respondents: Mr. Samarendra Kumar & Mr. Vishnu Jaiswal, For R-1.

ORDER
(Virtual Mode)

12.01.2021: Counsel for Appellant says that Rejoinder is filed. It is not on our record. Registry to check.

Parties may file brief written submissions not more than three pages within two weeks. Copies of Judgments on which they want to refer and rely on, may also be filed separately within two weeks.

List the Appeal **'For Admission (After Notice)' 'Hearing'** on **9th February, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Sim/md